

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT- II)

Item No. 305
(IB)-334(ND)2018
New IA-3195/2024

IN THE MATTER OF:

Ranajit Das & Ors.

... **Applicant/Petitioner**

Versus

M/s. Msx Mall Pvt. Ltd.

... **Respondent**

Under Section: 7 of (IBC)

Order delivered on 03.07.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. Mrinal Bharat Ram, Adv. Ananya Bhardwaj

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

IA-3195/2024: There is no appearance on behalf of the Applicant. In the interest of justice, the hearing is deferred to 18.09.2024.

Sd/-
(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-
(ASHOK KUMAR BHARDWAJ)
MEMBER (J)